

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No. 1339/99

New Delhi: this the 27<sup>th</sup> day of November, 2000.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

HON'BLE DR. A. VEDAVAL L, MEMBER (J)

Permeh Kumar,  
S/o Shri Pritam Singh,  
R/o Permeh Kumar,  
C/o K.P. Maan,  
D1/152, Nehru Vihar,  
Near Karawal Nagar Road,  
Delhi - 94

.....Applicant.

(By Advocate: Shri T.D. Yadav)

Versus

1. Govt. of NCT of Delhi,  
through the Chief Secretary,  
Govt. of NCT of Delhi,  
Old Secretariat,  
5, Shannath Marg,  
Delhi-54.

2. Director of Education,  
Govt. of NCT of Delhi,  
5, Shannath Marg,  
Delhi-54.

3. Joint Education Director (Admn),  
Govt. of NCT of Delhi,  
Old Secretariat,  
Delhi-54

....Respondents.

(By Advocate: Shri Ajay Gupta )

ORDER

S.R. Adige, VC (A):

Applicant challenges his non-appointment as  
TGT (Social Science) pursuant to the advertisement dated  
21/22.1.97 (Annexure-A).

2. Heard both sides.

3. As per aforesaid advertisement, candidates  
were required to have secured not less than 50% marks  
(aggregate of all subjects studied) in 10th Standard;  
Higher Secondary; 12th Standard; Intermediate; Graduation;

(10)

B.Ed. throughout, to be eligible to apply.

4. Respondents in their reply point out that applicant as per form filled in by him (Annexure-C to reply) has secured less than 50% in 10th Standard. Further, for the post of TGT(Social Science) a candidate should have studied one subject out of the following at elective level-Social Science; History; Pol.Science; Economics; Business Studies; Sociology; Geography; and Psychology. Applicant did his graduation in agriculture Science, which is not an elective subject for TGT(Social Science).

5. These averments have not been successfully rebutted by applicant in rejoinder.

6. The OA is dismissed. No costs.

A.Vedavalli  
(DR.A.VEDAVALLI )  
MEMBER (J)

S.R.Adige  
(S.R.ADIGE )  
VICE CHAIRMAN (A)

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